

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:122  
ANSWERED ON:01.12.2004  
NATIONAL ROAD SAFETY POLICY  
Boianapalli Shri Vinod Kumar;Meghwal Shri Kailash

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the status of the National Road Safety Policy;
- (b) whether the National Road Safety Policy drafted in 1992 is still under consideration of the Government; and
- (c) the number of casualties occurred and the economic loss incurred as a result of road accidents in the country since 1992?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS ( SHRI K.H. MUNIYAPPA)

(a) & (b) The National Road Safety Policy drafted in 1992 was endorsed by the National Road Safety Council in its meeting held on 22-12-1994.

(c) Planning Commission had assessed the social cost of road accidents in the country in the year 1999-2000 at Rs. 55,000 crores. As per information available, the total number of fatalities in our country on account of road accidents since 1992 is as per details annexed.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO.122 FOR ANSWER ON 1.12.2004 ASKED BY SHRI KAILASH MEGHWAL AND SHRI B.VINOD KUMAR REGARDING NATIONAL ROAD SAFETY POLICY

Statement showing number of fatalities on All Roads

Year Number of fatalities

1992	60,113
1993	60,380
1994	64,463
1995	70,781
1996	74,665
1997	76,977
1998	79,919
1999	81,966
2000	78,911
2001	80,888
2002	84,674